

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 04th APRIL, 2025

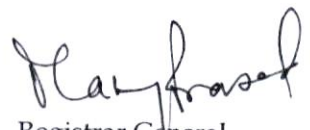
No 105 A: The Officers named in Column No.2 are hereby transferred and/ posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No.3 of the table given below:-.

| Sl. No | Name of the officers with designation and present place of posting (with Judgeship / Department) | a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer. |
|--------|--|--|
| 1 | 2 | 3 |
| 1. | Mr. Manish Kumar Mishra Deputy Secretary, JHALSA, Ranchi [UOT to Daltonganj as Civil Judge (Sr. Div.)-cum-J.M.] | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 2. | Mr. Abhinav Secretary, DLSA, Jamtara [Recommended for his posting as Deputy Registrar (Deputy Secretary), JHALSA, Ranchi] | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 3. | Ms. Ritwika Singh A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Dumka [UOT to Ranchi as Secretary, DLSA] | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 4. | Ms. Nirmala Barla Civil Judge (Sr. Div.)-cum-J.M., Gumla [UOT to Dhanbad as Secretary DLSA] | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |
| 5. | Ms. Sushila Soreng Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur [UOT to Daltonganj as Secretary, DLSA] | a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj |
| 6. | Mr. Manoranjan Kumar No.II, Chief Judicial Magistrate, Gumla [UOT to Hazaribagh as CJM] | a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj |
| 7. | Ms. Veena Kumari Civil Judge (Sr.Div.)-cum-J.M., Garhwa [UOT to Hazaribagh as Civil Judge (Sr.Div.)-cum-J.M] | a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj |

By Order of the Court/-
Sd/-Manoj Prasad
Registrar General

Memo. No. 1594 /Apptt. Dated Ranchi, the 04th April, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ All the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information & communication to the Officer concerned with a direction to join his new assignment accordingly/ Mr. Manish Kumar Mishra (at Sl. No.1) is not entitled to get transfer allowance including disturbance/displacement allowance.


Registrar General
4/4/25